

DIVISION BENCH  
COURT - I

O-230

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/337(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024

IN THE MATTER OF	SANDIP ASOPA VS GAURIKA METALICKS PRIVATE LIMITED
UNDER SECTION	SEC. 59, SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

**Appearances (via video conferencing/physically)**

Mr. Sanjay Kr.; Gupta, PCS ] For the Petitioner  
Mr. Rohit Kr. Keshri, Adv. ]  
Mr. Koshal Agarwal, PCS ]  
Mr. Ankit Chaurasia, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the Respondent Nos. 1,2,3,5,6 and 7  
Ms. Meenakshi Manot, Adv. ]  
Ms. Joveria Sabbah, Adv. ]  
Mr. Anil Chowdhury, Adv. ]  
  
Mr. Rishav Banerjee, Adv. ] For the Respondent No. 4  
Mr. Rajarshi Banerjee, Adv. ]  
  
Mr. Saurav Jain, Adv. ] For Respondent no 9 & 10

**ORDER**

1. Ld. Counsel for the parties present.
2. List this matter for argument on **19.08.2024/26.08.2024** at 3.30 PM.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)